

(c) in case no investigation has been ordered in the matter, the reasons therefor; and

(d) whether cases of victimisations of scrupulous staff members of S.C.P. Cell have come to the notice of Government if so, the action taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) There is no information about reports in national dailies in this regards.

(b) In view of part (a) above the question does not arise.

(c) In view of part (a) above the question does not arise.

(d) No victimisation of staff of Satellite communication Planning Cell has been done.

Fire Incidents in Delhi

*778. SHRI MANIKRAO HODLYA
GAVIT:
SHRI R.N. RAKESH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether major fires broke out at several places in Delhi during the last one month;

(b) if so, the details thereof alongwith loss of life and property thereon in each case;

(c) whether any compensation has been paid to victims of the incidents;

(d) if so, the details therefor;

(e) whether any enquiries have been conducted in this regard;

(f) if so, the outcome thereof; and

(g) the steps taken or contemplated to prevent such devastating fires in future?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMED SAYEED): (a) and (b). Two major fires broke out in Delhi during April, 1990, at Vigyan Bhawan and Sadar Bazar. No loss of life was reported in these fires. The loss of property is yet to be assessed.

(c) and (d). As there was no loss of life or injury to any member of the public no compensation has been paid.

(e) and (f). A committee has been constituted by the Delhi Administration to investigate into the cause of fires at Vigyan Bhawan and Sadar Bazar and suggest remedial measures.

(g) A review has been undertaken to ascertain the adequacy of the Delhi Fire Service including the equipment. Action has been initiated to increase the number of Fire Stations and fire fighting personnel including their equipments.

Calcium Ammonium Nitrate

8026. SHRI KAILASH MEGHWAL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have large stocks of Calcium ammonium Nitrate which are lying unused;

(b) if so, the quantity and cost of these stocks including the procurement expenditure;

(c) by whom these stocks were procured and the reasons therefor when their use was banned or was going to be banned; and